

ITEM NO.101 Court 1 (Video Conferencing) SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).10425/2010

ESTEEM PROPERTIES P.LTD. Appellant(s)

VERSUS

CHETAN KAMBLE & ORS. Respondent(s)

WITH

C.A. No.10764/2010 (IX)

Date : 18-01-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Mr. Mukul Rohatgi, Sr.Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Mohammed Himayatullah, Adv.  
Ms. Rutuja Patil, Adv.  
Mr. Nishant Rao, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Anshuman Srivastava, AOR

For Respondent(s) Mr. Rudreshwar Singh, Adv.  
Mr. Tapesh Kumar Singh, AOR  
Mr. Aditya Pratap Singh, Adv.  
Mr. Aditya Narayan Das, Adv.

For State of Maharashtra Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR  
Mr. Aaditya A.Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv.

Mr. E. C. Agrawala, AOR

Mr. Anshuman Srivastava, AOR  
Mr. Shubham Agarwal, Adv.  
Mr. Arpit Rawat, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Mukul Rohatgi, learned senior counsel appearing on behalf of the appellant, Mr. Rudreshwar Singh, learned counsel appearing on behalf of respondent No.1 and Mr. Rahul Chitnis, learned counsel appearing on behalf of the State of Maharashtra at length.

List these matters after one week.

The parties are directed to file written notes of submission, in the meantime.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER